National Company Law Tribunal

Allahabad Bench

CP No. 9(ND)/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY: Golden Vyapar Pvt. Ltd. & Ors V/ Shaifali Papers Pvt. Ltd. & Ors SECTOR OF THE COMPANIES ACT: SECTION 397/398 of the Companies Act, 2013

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 15.03.2017

CP No. 9(ND)/2014: Golden Vyapar Pvt. Ltd.& Ors V/Shaifali Papers Pvt. Ltd. & Ors

Parties are represented by their respective counsel the case is at the stage of filing of rejoinder. However, a last chance is given for filing the same on or before 07.04.2017, failing which the petitioner's petitions opportunity for filing rejoinder shall stand closed. Meanwhile the parties are at liberty to expedite the settlement process and to report outcome thereof.

List the matter on 07.04.2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)